

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, HYDERABAD
– ADR Training/Workshop on ADR Methods at Anantapur on 21.02.2015 and 22.02.2015 for the Judicial Officers of Anantapur District, jointly organized by the A.P. State Legal Services Authority and International Centre for Alternative Dispute Resolution (ICADR), Hyderabad – Nomination of all the Judicial Officers of Anantapur District – **ORDERS - ISSUED.**

REF: Letter ROC.No.01/APSLSA/LSW/2015, dated 30.01.2015 from the Member Secretary, A.P. State Legal Services Authority, Hyderabad.

ORDER ROC.No. 890/2015-B.SPL., DATED: 04.02.2015

The High Court is pleased to pass the following Order:

All the Judicial Officers working in Anantapur District are hereby nominated to participate in the two day Training/Workshop on ADR Methods at Anantapur on 21.02.2015 and 22.02.2015 (Saturday and Sunday), jointly organized by the A.P. State Legal Services Authority, Hyderabad and International Centre for Alternative Dispute Resolution (ICADR), Hyderabad.

The Prl. District and Sessions Judge, Anantapur, is directed to communicate this order to all the Judicial Officers working in Anantapur District for their participation in the above said Training/ Workshop on 21.02.2015 and 22.02.2015 at Anantapur.

The detailed programme and other information of the said Workshop, will be communicated to the participants by the Chairman, District Legal Services Authority, Anantapur District and the required expenditure for the training/workshop will be borne by the ICADR, Hyderabad.

The said nominated officers are entitled to draw T.A. and D.A. as per Rules.


REGISTRAR (VIGILANCE)

To

1. The Member Secretary, A.P. State Legal Services Authority, City Civil Court Complex, Hyderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Prl. District and Sessions Judge/Chairman, District Legal Services Authority, Anantapur.
5. The Secretary, District Legal Services Authority, Anantapur.
6. The Secretary, International Centre for Alternative Dispute Resolution (ICADR), 10th Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, Hyderabad
7. The District Treasury Officer, Anantapur.

Spare.